

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 45 OF 2015

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Association of Approved & Classified Hotels of Kerala ...Appellant(s)
Versus
Kerala State Electricity Regulatory Commission & Anr.
...Respondent(s)**

Counsel for the Appellant(s) : Mr. James P. Thomas

Counsel for the Respondent(s) : Mr. M.T. George
Ms. M.G. Yogamaya for R.2

ORDER

Counsel state that the pleadings are complete.

List the matter for hearing on **16.09.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/pr